STATEMENT RE. REPORTED THREAT TO HINDUS IN PUNJAB BY SHRI JARNAIL SINGH BHINDRANWALE, ON DECEMBER 1, 1983 AT AMRITSAR

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI) : Sir, On 2nd Deecmber, 1983, the Hon'ble Chair and the members of this August House had expressed deep concern over the reported statement made by Shri Jarnail Singh Bhindranwale on 1st December, 1983 containing serious threat to one community.

2. Hon'ble Members are aware that Shri Bhindranwale has been making provocative and inflammatory statements from the sanctuary of Guru Nanak Niwas. It has been reported that on lst December, 1983 Shri Bhindranwale made a statement that he wanted to make it clear to Hindus, especially in Punjab, that if Sikhs living in any other part of the country were uprooted, the Hindus should also be ready to face death. Such a threat naturally caeated consternation in the country and has been unanimously condemned by Hon' ble Members. It is unfortunate that despite this Shri Bhindranwale has chosen to justify his objectionable remarks through another statement.

3. Shri Bhindranwale has referred to the recent incident at Churu in this connection. According to the State Government a small portion of one of the doors of a building under construction had been damaged. The Police is investigating the matter. It has been further reported by the State Government that there is no organisation as Jai Hindu Sangh in the State. Such incidents and attempts at mischief deserve unequivocal condemnation.

4. It is most unfortunate and deplorable that this incident should have been made a pretext for ventilating communal hatred and inciting mass murder and violence by a person who has tried to seek protection for himself within the sanctuary of a holy shirine in the hope that he can thereby escape all consequences of his acts. The Government will take all necessary steps to deal with crime and investigation of crime wherever and by whomsoever it may be committted.

5. According to information received trom the Government of Punjab cases have already been registered against Shri Bhindranwale.

6. Government have consistently maintained that all citizens of India irreospective of caste, community or religion will have full and equal protection under the law and all opporunities of participation in civic life in any part of the country. Government condemn and feel equally pained at any attempt to harass or disturb Sikh, Hindu or any other community.

श्री मनी राम बागड़ी (हिसार) : अध्यक्ष जी, आपके स्टेटमेंन्ट के बाद पंजाब में लार्ड जगन्नाथ का मन्दिर जलाया गया है। दूसरे स्टेटमेंट में दिल्ली के पुलिस अफसरों के बारे में कहा गया है, कि उनको देख लिया जायेगा। (व्यवधान)

SHRI CHANDRAJIT YADAV (Azamgarh) : It is a very unsatisfactory statement. Did you expect this kind of statement ? It is a very unexpected and unsatisfactory statement.

श्री मनी राम बागड़ी : जो मन्दिर या गुरुद्वारे को जलाता है वह देश को जलाता है। जो इस किस्म के लोग हैं उनकी कौमियत को खत्म कर दिया जाए, उनकी राष्ट्रीयता को खत्म कर दिया जाए। भिंडरावाले की राष्ट्रीयता को खत्म किया जाना चाहिए, उसको गिरफ्तार किया जाना चाहिए। एक तरफ तो गुरुद्वारा प्रबन्धक कमेटी मैम्बर कहते हैं कि वहां कोई मुजरिम नहीं है और दूसरी तरफ आप कहते हैं, वहां मुजरिम है और उसका नाम है भिंडरावाला जो कत्लेआम करवाना चाहता है। जो सिख हिन्दुओं के मन्दिर जलाता है वह गुरुद्वारे को भी जलाता है और जो हिन्दू गुरुद्वारे को जलाता है वह मन्दिर को भी जलाता है। दोनों में कोई फर्क नहीं है। इस स्टेटमेंट से कोई बात जाहिर नहीं होती है। सरकार क्या कर रही है ?

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : Are you

happy with the statement, Sir ? The Home Minister should do something. (*Interruptions*) We wanted action from the Government.

श्री मनी राम बागड़ी : जगन्नाथ मन्दिर जला दिया।

SHRI STAYASADHAN CHAKRABORTY : You should ask the Government to do something. Are you happy with the statement ?

SHRI RATANSINH RAJDA (Bombay South) : You had directed the Government to take action. The entire House had spoken with one voice and directed them to take action. But the Home Minister's statement is most unsatisfactory.

अध्यक्ष महोदय : मेरी डायरेक्शन का प्रश्न नहीं आता। मैं, आपकी जो बात होती है उसको कहने का माध्यम हूं। जो हाउस ने चाहा, जो हाउस की मंशा थी, वही मैंने किया। जब सारा हाउस इकट्ठा था और सभी ने कहा था तभी मैंने कहा था। गवर्नमेंट आगे जो करना चाहे करे। एक बात और। हाउस ने यह बात समझ कर कही थी कि कम्युनलिज्म का जो जहर है यह कोई करे, हिन्दू, सिख, ईसाई, मुसलमान कोई करे वह एक जघन्य अपराध करता है। उसमें कोई डिफरेंशिएशन नहीं है। इसीलिए कहा था कि जहर कहीं भी हो, किसी बोतल में हो बराबर होता है चाहे वह बोतल छोटी हो या बड़ी हो। आप नोटिस दे दीजिए और मैं बात कर लेता हूं।

SHRI BHIKU RAM JAIN (Chandni Chowk) ; Sir, I have to draw your attention to anotther statement of Mr. Bhindranwale in connection with what happened in Delhi the day befoee yesterday. I only wish to repeat those words.

अध्यक्ष महोदय : आपने सुने और मैंने उसको पढ़ लिया।

SHRI BHIKU RAM JAIN : It has created a great stir in Delhi and the peoble of Delhi are feeling very unsafe, with your permission I would say only one thing : a challenge has been given even to the police people and I would want that this should not remain. The police people are feeling very insecure.

(*Interruptions*)

श्री मनी राम बागड़ी : हिन्दू हो सिख, हो मुसलमान हो जो भी राष्ट्र के खिलाफ बयान देता है उसकी राष्ट्रीयता को खत्म कर दिया जाना चाहिये और उसको गिरफ्तार किया जाना चाहिए। ऐसे कौमी गद्दारों को कैसे बाहर रहने दिया जा सकता है फिर चाहे वह हिन्दू हो, सिख हो या मुसलमान या ईसाई हो।

SHRI RATANSINH RAJDA : The times are extraordinary demanding extraordinary measures from the Home Minister.

PROF. MADHU DANDAVATE (Rajapur) : Short of Emergency.

SHRI RATANSINH RAJDA : Short of Emergency.

SHRI SATYASADHAN CHAKRABORTY : Government should deal sternly with all communal elements. But what is the action taken. And what do you propose to take ? There is no indication about it. You are silent about the future course of action.

अध्यक्ष महोदय : फिरकापरस्ती किसी की भी हो बुरी है। यह तो नालायकी है। कोई भला आदमी, धार्मिक आदमी न मंदिर गिराएगा, न गुरुद्वारा गिराएगा। भगवान की तो बेईज्जती होती नहीं, ऐसा आदमी अपना गिरापन दिखाता है। ऐसे काम करने वालों के खिलाफ जो भी सख्त कार्रवाई की जाए मेरा खयाल है कि आप सब उसके हक में हैं।

श्री राजनाथ सोनकर शास्त्री (सैदपुर) : वक्तव्य ही देंगे या कुछ करेंगे भी ?

श्री मनी राम बागड़ी : रंगा जी से पूछो। आप चुप क्यों बैठे हो, रंगा जी।

अध्यक्ष महोदय : कोई भी आदमी किसी को बुरा नहीं कह सकता है।

Communalist is a communalist. He has got no religion... (*Interruptions*) They are the worst enemies of the nation,

PROF. SATYASADHAN CHAKRABORTY : All communalists should be dealt with firmly.

SHRI SOMNATH CHATTERJEE (Jadavpur) : The Government is repeating only what has appeared in the newspapers. what is the use ? The House very much exercised over this matter. You ask the Government to make a statement and the Home Minister comes out ony with what has appeared in the Press. The government has not said what course of action they are going to take. That they have nat indicated. This is very serious.

श्री मंगल राम प्रेमी (बिजनौर) : गृह मंत्री का स्टेटमेंट कोई जानदार नहीं आया, इसलिए उनको इस्तीफा दे देना चाहिए ।

श्री भीकू राम जैन : भिंडरावाले ने जो स्टेटमेंट दिया था उसका उसने स्पष्टीकरण नहीं किया और आज फिर उसका स्टेटमेंट आ गया दिल्ली में हुई घटना के बारे में ।...(व्यवधान)

DR. SUBRAMANIAM SWAMY (Bombay North East) : On the one side the Members ask for action and on they other side, they do nothing. They are playing both sides.

AN HON. MEMBER ; You people have some personal axe to grind in this.

SHRI BHIKU RAM JAIN : I am very much pained about what has been said by Sant Bhindranwale about the recent incidents in Gurudwara Sisganj. He has unnecessarily threatened those involved in the incident and has said that they will not be pardoned. He has also said that even the Police personnel will not be excused and that the Sikhs never excuse anybody for the sacrilege of the Gurudwaras. This has posed a threat to Delhi and now even the Police is unsafe. (*Interruptions*)

DR. SUBRAMANIAM SWAMY : Sir, you asked. 'What action you have taken ?' and he has come back with nothing. ...(*Interruptions*) We have been used as pawns in the Punjab game.

श्री मनी राम बागड़ी : पंजाब के अन्दर जगन्नाथ मंदिर जलाया गया यह ऐक्शन हुआ ।

DR. SUBRAMANIAM SWAMY : They want to use the Opposition as the pawns in the political game. Peopld want action on the part of the Government. We want action, but we are abused.

SHRI RATANSINH RAJDA : The House has expressed its sentiments. But they sit idle. It is an affront to the entire House. This statement of inaction is an affront to the entire House....(*Interruptions*)

श्री राम लाल राही (मिसरिख) : क्या गृह मंत्री जी कोई ऐसा कानून लाना चाहते है कि जो मन्दिर, मस्जिद, गिरजाघर जलाने आदि ऐसा जघन्य अपराध करते हैं उनको सख्त से सख्त सजा दी जा सके ? आप इसका जवाब दिला दीजिए । आपने कहा था कि सोमवार को जवाब दिलायेंगे, लेकिन जो जवाब गृह मंत्री जी ने दिया है सदन उससे संतुष्ट नहीं है किसी तरीके से । इसलिए उन बातों को स्पष्ट करें जो सदन जानना चाहता है ।

SHRI BHIKU RAM JAIN : Sir, Delhi is the capital of India. For the safety of the/people of the capital, it is necessary the Government must act firmly so that people can move about freely.

SHRI RAJESH PILOT (Bharatpur) : The hon Minister has come out with a statement and the whole House, I think will dgree with me that euerrone's sentiments were that the Government must take firm and definite steps towards that. Also everyone is agreed that these anti-social elements should be firmly dealt with. Sant Bhindranwale has been associated with the Akali Dal. I want an assurance from the Government and the hon. Opposition Parties must act now. It is not enough that we condemn them. We have been condemning these things for the last three years. We should take action against these people. First let rhese people who sit next to Akali Dal say that they will not support them anymore.

श्री कृष्ण कुमार गोयल (कोटा) : उसको गिरफ्तार करना चाहिए । That is the only solution.

(व्यवधान)

श्री मनी राम बागड़ी : आप होम मिनिस्टर से कहलवा दें...(व्यवधान) अगर कोई पागल

चलने के काबिल नहीं है (व्यवधान) आज पंजाब में जोदिमाग गुरुद्वारा जलाता है तो मन्दिर पहले जलता है, मस्जिद पहले जलती है। सब एक साथ जलते हैं। इस एक्शन के रिएक्शन बड़े खतरनाक होते हैं। इससे देश डूबेगा, आग लगेगी। फिर आप कहेंगे कि बुझाओ तो कैसे बुझेगी ? अब वक्त है, वक्त से पहले बचाओ। यह बचाने की बात क्यों नहीं करते ? इनसे कहिये कि ये विश्वास दिलायें कि यह बात नहीं होगी।... (व्यवधान) सरकार है क्या ? सरकार कोई प्रेस रिपोर्टर तो नहीं है ?

(व्यवधान)

SHRI RATANSINH RAJDA : Sir, the Home Minister must take action beyond what has been taken.

श्री चन्द्रजीत यादव : जो मनीराम जी कह रहे हैं, वह स्पष्ट तो कराइये।

श्री मनी राम बागड़ी : आप इसको बन्द करवाइये। एक मीटिंग बुलाइये, मीटिंग बुलाकर कुछ कीजिये। (व्यवधान)

SHRI KRISHNA KUMAR GOYAL : Sir, they are worried about their votes. (*Interruptions*) Shri Bhindranwale should be arrested. (*Interruptions*) He is your own creation. (*Interruptions*)

SHRI JAGDISH TYTLER (Delhi Sadar) : You gave an undertaking that you won't align with the Akalis. Now you are the people sitting in Vijayawada aligning with this group who is creating all this.

SHRI KRISHNA KUMAR GOYAL : I am speaking about Shri Bhindranwale only (*Interruptions*)

MR. SPEAKER : Now, all of you please sit down. (*Interruptions*)

श्री जगदीश टाइटलर : बैठ जाइए।

SHRI SATISH AGARWAL (Jaipur) : Mr. Speaker, Sir, you will kindly agree with us that the entire House expressed their indignation and anger and anguish was expressed on 2nd December in this very House from all secticns of the House including your goodself also. We were expecting some storn action again and again than what has already been taken by the Government during the last three days. It is unfortunated that Government seems to have surrendered before Shri Bhindranwale. I think no action has been taken. This sort of statement was not expected in the House. Indignation was expressed by all sections of the House over the reported statement by Shri Bhindranwale. He has only come out with a cyclostyled statement which does not meet the demands. You also directed the Government to make a statement on what specific steps have been taken by Government. (*Interruptions*)

SHRI BRAJAMOHAN MOHANTY (Puri) : Mr. Speaker, Sir, the hon. Member, Shri Jain was on his legs. Please allow him to complete it.

SHRI BHIKU RAM JAIN : I only want to point out. (*Interruptions*)

DR. SUBRAMANIAM SWAMY : What action has he taken ? He has come out with a pious statement before the House. We have been used to meet their own political ends. (*Interruptions*)

SHRI BHIKU RAM JAIN : Mr. Speaker, Sir, let me complete what I said about Delhi.

आज मैं तीन प्वाइन्ट्स आपसे कहना चाहता हूं।

अध्यक्ष महोदय : कोई प्वाइन्ट नहीं है।

This is not a debate. This is a question about the sentiments of the House.

श्री भीकू राम जैन : सारी दिल्ली में बड़ी परेशानी है।

MR. SPEAKER ; It does not matter what he has said. We have all read about it.

(*Interruptions*)

अध्यक्ष महोदय : होम मिनिस्टर बैठे हैं। उन्होंने सारे हाउस के सेन्टीमेंट्स को उस दिन भी देख लिया था और आज भी देख लिया है। सारी बात उनके सामने है। वह देखेंगे और अपने आप कार्यवाही करेंगे।

(व्यवधान)

श्री राजनाथ सोनकर शास्त्री : आप कृपया उनको डायरेक्ट करें।

(व्यवधान)

श्री मनी राम बागड़ी : यह पार्लियामेन्ट

हालत है, उसको देख कर सारी जनता यह समझती है कि यह जिन्दा सरकार नहीं है, यह मुर्दा सरकार है—यह मुर्दा लाश है। (व्यवधान) यह मरी हुई लाश है। (व्यवधान)

अध्यक्ष महोदय : बैठिए। बात करेंगे।

(व्यवधान)

SHRI BHIKU RAM JAIN : Probably the Opposition wants Bhindranwale to be arrested from within the gurudwara. Let them say so.

(Interruptions)

SHRI SATISH AGARWAL : Sir, the entire Opposition had expressed its anguish and anger over the statement made by Bhindranwale and your goodself also directed the Government to come before the House with a statement on the action taken. Action should have been taken. No action has been taken. The Home Minister has made a routine cyclostyled statement. Sir, there is President's rule in Punjab and it is the direct reponsibility of the Central Government. This statement does not meet our requirements and your expectations also. *(Interruptions)*

SHRI SATYASADHAN CHAKRABORTY : Sir, is it possible that the Prime Minister should come and make a statement since... (*Interruptions* Will you request the Prime Minister to make a statement ? The entire Opposition demands that the Prime Minister should make a statement in this connection tomorrow. We want the House to be informed unequically and categorically the policy of the Government.

श्री राजनाथ सोनकर शास्त्री : प्राईम मिनिस्टर को आ कर इस सम्बन्ध में वक्तव्य देना चाहिए।

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI) : I am representing the Government. It is not necessary for her to intervene in this matter.

(Interruptions)

SHRI RATANSINH RAJDA : What are you doing ? What action have you taken ? *(Interruptions)*

श्री राजनाथ सोनकर शास्त्री : आप क्या कर रहे हैं ? सारे सदन की मांग है कि भिंडरावाले को तत्काल गिरफ्तार किया जाए।

SHRI RAJESH PILOT : Let the Opposition parties pass a resolution to this effect.

(Interruptions)

SOME HON. MEMBERS : No resolution. We want action.

SHRI RATANSINH RAJDA : Sir, strong sentiments of the entire House have been expressed. Government has not taken any action. This attitude of inaction on the past of the Government is an affront to the entire House because strong sentiments were expressed by the entire House. *(Interruptions)* Today the country needs leaders like Sardar Patel. Instead Lilliputian Home Minister is there doing nothing. These are extra-ordinary times demanding extra ordinary measures and Government is not taking any action. When the entire House speaks with one voice what prevents the Government from taking action ? What is the mystery ? I would like to ask the Home Minister what is the mystery. Will he give an explanation to the House ? This is my submission.

SHRI SOMNATH CHATTERJEE : Sir, are you satisfied ? Are you yourself satisfied ?

MR. SPEAKER : It is for the House, not me.

SHRI SOMNATH CHATTERJEE : There are strong sentiments of the House. Is it not an insult to the House ? Our strong reaction has not been taken note of.

श्री वृद्धि चन्द्र जैन (बाडमेर) : विरोधी पार्टी की ओर से जो आवाज उठायी जा रही है भिंडरांवाले के विरोध में, मैं समझता हूं अब तो यह स्थिति बन गई है कि इनके विरुद्ध सख्त कदम उठाना चाहिए और अरेस्ट करना चाहिए क्योंकि सीसगंज गुरुद्वारे में जब पुलिस एन्टर हो सकती है तो वहां भी ठोस कदम उठाना चाहिए और हमें उसमें पूरी तरह से अपनी दूरदर्शिता का प्रदर्शन करना चाहिए।

श्री चन्द्रजीत यादव : यह इम्प्रेशन नहीं जाना चाहिए इस मुल्क में इस हाउस के जरिए कि हम इस राय के हैं कि गुरुद्वारों में पुलिस जानी चाहिए... (व्यवधान) ...This impression should not go.

कि गुरुद्वारे में पुलिस जानी चाहिए। (व्यवधान)...

एक माननीय सदस्य : आप क्या बात करते हैं ?

श्री चन्द्रजीत यादव : It is a statement of helplessness.

भिन्डरांवाले को और दूसरे केस को साथ में न मिलाया जाय। मैंने इस बात पर कहा जो जैन साहब ने कहा कि सीसगंज गुरुद्वारे में चूंकि पुलिस गई इसलिए वहां भी जानी चाहिए।

मैं गृह मंत्री से एक बात जानना चाहता हूं कि इन्होंने आज क्या बताया कि केस रजिस्टर्ड कर दिए गए हैं उनके खिलाफ। यह हम दो साल से सुन रहे हैं। दो साल से केस रजिस्टर्ड हैं लेकिन कोई कार्यवाही नहीं हो रही है। हाउस जानना चाहता है कि दो साल से जब केस रजिस्टर्ड है तो आप कोई ऐक्शन क्यों नहीं ले पा रहे हैं ? न तो वारंट इश्यू होता है, न गिरफ्तारी होती है, न मुकदमा चलता है। तो आप ने नई बात क्या कही है ? एक आदमी किसी घर में या गुरुद्वारे में बैठ कर इंस्टीगेशन करता रहे और आप ने कह दिया कि केस रजिस्टर्ड कर दिया है...(व्यवधान)... क्या आपने गुरुद्वारा प्रबन्धक कमेटी को कोई नोटिस दिया है कि उन्हें हैंड ओवर किया जाय ?... (व्यवधान)...

SHRI P. C. SETHI : I would like to make it clear that as far as the Sisganj Gurdwara is concerned the Police has not entered there ; they had gone to the DGPC Office which is situated in an adjacent building.

(*Interruptions*)

SHRI JAGDISH TYTLER : Sir, Bhindranwalle is getting protection from the Akalis and these excited friends are helping the Akalis who are giving protection to Bhindranwalle. What kind of people you are ? You are helping the Akalis who are giving protection to Bhindranwalle.

श्री कृष्ण कुमार गोयल : चाहे मन्दिर हो, चाहे मस्जिद हो चाहे गुरुद्वारा हो, अगर कोई अपराधी वहां पर सुरक्षा लेता हो तो उसे जरूर एन्टर करना चाहिए। (व्यवधान)

SHRI CHANDRAJIT YADAV : They must find a political solution. Only political soultion is the solution for this, it is not merely a law and order problem. Let them take a political solution.

एक माननीय सदस्य : पोलिटिकल सानल्यूशन क्या है ?...(व्यवधान)...

SHRI JAGDISH TYTLER : Mr. Bhindranwale is seeking protection from the Akalis. He is now sitting in the Akalis Office.

(व्यवधान)

श्री राजनाथ सोनकर शास्त्री : यदि कोई व्यक्ति गुरुद्वारे में अपराधी को पकड़ने के लिए सहमत नहीं है, तो वह उसका अपना विचार हो सकता है। लेकिन हम सबका विचार है कि चाहे मन्दिर हो, मस्जिद हो या गुरुद्वारा या गिरजाघर—यदि अपराधी कहीं भी शरण लेता है, उसको गिरफ्तार करना चाहिए। इसी संदर्भ में आपने कहा है कि हम आप लोगों की भावनाओं से जुड़े हुए हैं। हम आप लोगों की सारी की सारी बातें सम्बन्धित व्यक्ति को पहुंचाते रहते हैं। हम आपसे विनम्र अनुरोध करते हैं कि आप गृह मन्त्री जी से कहें और भिंडरावाले के सम्बन्ध में प्रधान मन्त्री जी कल इस सदन में आकर वक्तव्य दें और तुरन्त भिडरावाले को गिरफ्तार करें। इस हाऊस में आज उनकी घोषणा करें।...(व्यवधान)

PROF. SATYASADHAN CHAKRABORTY : It is your responsibility. We are not running the Government. You are running the Government and it is your responsibility.

(व्यवधान)

एक माननीय सदस्य : कहां से ?

श्री मनी राम बागड़ी : जिम्मेदारी आपकी है, कैसे और कहां गिरफ्तार करें। यह विरोध पक्ष की जिम्मेदारी नहीं है। आप उसको पकड़िए।...(व्यवधान)

श्री राजनाथ सोनकर शास्त्री : पहले प्रधान मन्त्री कल वक्तव्य दें और दूसरी बात

यह है कि तुरन्त भिडरांवाले को गिरफ्तार करें। ...(व्यवधान)

अध्यक्ष महोदय : आप सब लोग बैठ जाइए।

(व्यवधान)

अध्यक्ष महोदय : आपकी सहमति है, मेरी सहमति इसमें क्या है। मैंने तो आपकी बात बता दी है। कल भी बता दी और आज भी बता दी।

(व्यवधान)

श्री राम लाल राही : श्रीमन्, मैं यह कहना चाहता हूं कि 35 साल की आजादी के बाद भी मैं देख रहा हूं कि देश की व्यवस्था को चलाने का सिस्टम कैसे और क्या है। जब आजादी मिली तो हरिजनों को मदद करने का बहाना किया गया। उसके बाद जब देखा कि जनता व हरिजन खिलाफ जा रहे हैं, सत्तारूढ़ दल के, तो गरीबी हटाओ का नारा दिया गया। जब उसमें भी सरकार असफल रही तो आज क्या हो रहा है कि देश के चारों तरफ साम्प्रदायिकता फैलाने का कार्य हो रहा है। सवाल भिंडरांवाले को बन्द करने का नहीं है, सवाल राजनीतिक स्वार्थों की पूर्ति का है। सिर्फ राजनीतिक स्वार्थों की पूर्ति के लिए भिंडरांवाले को गिरफ्तार नहीं किया जाता है। सरकार उसको संरक्षण दे रही है। (व्यवधान)

अध्यक्ष महोदय : आप बैठेंगे, तो काम चलेगा, ऐसे काम नहीं चलेगा।

(व्यवधान)

अध्यक्ष महोदय : आपने जो कुछ जितने जोर से सारे हाउस में कहा, होम मिनिस्टर साहब शायद परसों नहीं थे, वे आज तो आपके सामने बैठे हुए हैं। सारी बात बता दी है। सवाल सिक्योरिटी का है, उसमें सारे हाउस ने एक ही बात कही है कि देश की सिक्योरिटी को खतरा नहीं होना चाहिए। एक दूसरे की अपनी एन्टीटी का सवाल है, भाई-चारे का सवाल है। इसमें भी हाउस की दो राय नहीं है। कोई व्यक्ति कहीं भी किसी रूप में भी किसी प्रकार से भी, किसी मजहब से, किसी रंगभेद से कुछ करने वाला आदमी हो तो उसको बर्दाश्त नहीं करना चाहिए। यह आप की अभिव्यक्ति है, जैसा कि आपने बताया है। एक काम करना है, किस प्रकार से करना है...

(व्यवधान)

अध्यक्ष महोदय : देखिए, इसके मुताल्लिक बैठ कर एक मीटिंग बुला लें और आप सब ग्रुप लीडरों से अलग बात कर लें और बात करके फिर विचार कर लें।

(व्यवधान)

अध्यक्ष महोदय : मैंने तो हाउस चलाना है, डिसकशन के लिए मैं तैयार हूं।

(व्यवधान)

श्री मनी राम बागड़ी : क्या फायदा है इस हाउस को चलाने का ?

अध्यक्ष महोदय : हाउस अगर नहीं चलता तो यह अभिव्यक्ति कैसे होती, यह संसद कैसे बनती, आप सबका एक मत कैसे होता ? इन सारी बातों का असर पड़ता है।

DR. SUBRAMANIAM SWAMY : I seek a clarification, Mr. Speaker, Sir. Last time on Friday, the House was completely unanimous and then you expressed it. And you, in fact, asked : Come back and report what action you have taken. You go through the records, it is there. Now, his Statement is that of helplessness. Don't you think it is morally right either the Home Minister should be able to take action or he should come and tender his resignation if he cannot do it ? How can you have the whole House telling him something and then he comes and says no, nothing is going to be done. Just see what is his moral position ? What is the meaning of this House ? Or if you have got cases against Mr. Bhinderanwale and if you cannot prosecute him, withdraw the cases and treat him as a national monument, who cannot be touched. Take one of these positions.

The whole House, with the Opposition united with the Government, was complaining about that with one voice and you said : To back and report what action you

have taken. And the Home Minister comes back with no action taken. This means either he should resign or he should say that I will not accept what the House says. He cannot function in this vacuum . There is a vacuum.

(*Interruptions*)

DR. KRUPASINDHU BHOI (Sambalpur) : Of course, the House was unanimous and spoke with one voice, but he was not given any suggestion,

(*Interruptions*)

SHRI BHIKU RAM JAIN : Sir, I would like to quote what an Hon. Member referred in his statement on 2nd of September. He said that the Government should not enter the Gurudwaras. Then it was said that the Government was ineffective to take action. But I ask what is your suggestions. Now, you are also telling that the Government by its inaction is taking political advantage.

SHRI CHANDRAJIT YADAV : I did not say that. I said that he should be arrested without taking such an action. (*Interruptions*) Just saying that does not mean that you should not take any action. Let the Home Minister deny it. I said the impression should not go that you are not solving the problem-without entering the Gurudwaras ; you enter one Gurudwara and take another action. I did not say that. I said cases have been registerted against him and action must be taken. A person who is making inflammatory statements...

AN HON. MEMBER : How ?

SHRI CHANDRAJIT YADAV : How ? Let the Government come out. (*Interruptions*) Has he asked the management of the Gurudwara ? Guru Nank Niwas is not the Golden Temple. Now, it is for them to decide how they take action. It is for them to decide. Let the Government fuoction how will they take action. It is not our job to tell them how to take action. What for are they sitting there ?

SHRI HARIKESH BAHADUR (Gorakhpur) : If they are running the Government they should gnd out the way. The entire House said they should take action.

(*Interruptions*)

In the present political system there is no other body which is more important than the Lok sabha. The entire Parliament says one thing and the Government does not want to obey that.

SHRI RAJESH PILOT : Mr. Speaker, Sir, none of us is against firm action. We are supporting firm action. But what is their connection, what is their function ? In democracy what is their function ?

(*Interruptions*)

SHRI HARIKESH BAHADUR : It is the incompetence of the Government that the Government does not want to take any action and this Statement of the Home Minister is a statement of inaction.

DR. SUBRAMANIAM SWAMY : I say either they should take a decisive action or they should resign. They cannot do both.

SHRI HARIKESH BAHADUR : Let the Prime Minister clarify the situation. You can direct the Government, at least the Prime Minister should come and make a statement.

(*Interruptions*)

SHRI RAJESH PILOT : Sir, they are also elected Members of the Lok Sabha. But what we see is that they come out with different version in Amritsar and something else in Praliament. They take a different stand in Srinagar, they discuss something else with Mrs. Gandhi. They go and join them in Vijaywada.

(*Interruptions*)

श्री मनी राम बागड़ी : प्रधान मंत्री को इस्तीफा देना चाहिए, क्योंकि सरकार फेल हो गई है...

(व्यवधान)

अध्यक्ष महोदय, परसों की बात कुछ राष्ट्र के हित की बात थी। उससे राष्ट्र की जनता का मन कुछ टिका था। मैं एक सवाल आपसे पूछना चहता हूं—हम लोगों को कहते हैं कि बहादुर बनो, विदेशों का मुकाबला करो। लेकिन माननीय सदस्य कहता है—मैं दिल्ली आते हुए डरता हूं, ऐसे में यह देश विदेश का क्या मुकाबला करेगा। क्या नाम है उसका—

भिंडरा—एक मुल्जिम है और एक मुलाजिम है, दोनों ही कुछ नहीं कर पा रहे हैं। अध्यक्ष जी कोई रास्ता निकाला जाए। आज कितने ही ऐसे सिख हैं जो दूसरी स्टेट्स में हैं, डरे हुए हैं, उनके दिलों में डर बैठा हुआ है। अध्यक्ष जी, होम मिनिस्टर साहब कोई रास्ता निकालो। हमारी किसी से दुश्मनी नहीं है बल्कि राष्ट्र के सब लोगों के दिलों से डर निकालना हमारा काम है। हम जब एक बद-माश का मुकाबला नहीं कर सकते तो विदेशी हुकूमत का कैसे मुकाबला कर सकते हैं। जिस देश में जयचन्द और मीर जाफर जैसे व्यक्ति हों, वह देश पाकिस्तान का या अमेरिका का कैसे मुकाबला कर सकेगा। इसलिए मैं चाहूंगा कि गृह मंत्री जी, मजबूती से काम करें और बात को आगे नहीं बढ़ने दें।

एक अन्याय के साथ दूसरा अन्याय होता है। मुझे इससे कोई ताल्लुक नहीं है कि दस मन्दिर जल गये या एक गुरुद्वारा जल गया। जब एक गुरुद्वारा जलेगा तो दस मन्दिर भी जलेंगे और जब कोई मन्दिर जलाता है तो वह पहले गुरुद्वारा जलाता है, जब कोई गुरुद्वारा जलाता है तो वह मन्दिर पहले जलाता है। दोनों ही बदमाश है। उन दोनों के लिए मेरे दिल में कोई जगह नहीं हैं। ये दोनों ही धर्म को नुक्सान पहुंचा रहे हैं। धर्म के सामने सब लोग समान हैं। लेकिन कुछ लोग धर्म का नाम लेकर कुकर्म करते हैं। वे कुकर्मी हैं। इन दोनों ही कुकर्मियों को आप पकड़ो। इस काम को तो आप करो। (व्यवधान) सेठी जी को भी डर लगता है।

(व्यवधान)

श्री जी० एस० निहाल सिंह वाला (संगरूर) : स्पीकर साहब, आपके जरिये मेरी दरख्वास्त सारे हाऊस से यह है कि नानक निवास या कोई और जगह गुरुद्वारे में है। उनका कस्टोडियन प्रेजीडेंट, एस० जी० पी० सी० या अकाली दल का प्रेजीडेंट लोंगोवाल है। उनकी मर्जी के बगैर वहां कोई नहीं ठहर सकता है।

अभी कल परसों एक बयान में अकाली दल के प्रेजीडेंट लोंगोवाल ने अफसोस जाहिर किया था कि यह गलत बात हुई है। मैं अपने अपोजिशन के साथियों से यह दरख्वास्त करूंगा कि वे अपने साथी अकालियों से कहें...

(व्यवधान)

स्पीकर साहब, मैं होम मिनिस्टर साहब से भी दरख्वास्त करता हूं कि इनको कोई रास्ता अख्तियार करना चाहिए और प्रेजीडेंट, एस० जी० पी० सी० और अकाली दल के प्रेजीडेंट को कहना चाहिए कि वे हर किस्म के आदमी को वहां ठहरने न दें। अपोजिशन वालों को भी कहना चाहिए। वे आपके साथी होते हैं। उनसे कहो कि इनको बाहर निकालो।

(व्यवधान)

श्री राजनाथ सोनकर शास्त्री : सरकार किस लिए है ? (व्यवधान)

अध्यक्ष महोदय : आप लोग बैठ जाएंगे तो काम आगे चलाऊंगा।

(व्यवधान)

अध्यक्ष महोदय : छोड़िए, कह दिया है। Don't record'.

(व्यवधान)**

अध्यक्ष महोदय : बैठ जाइए। बिना बात पर रेक्रिमिनेशन हो रहा है, अननेसेसरी कम्पटीशन कर रहे हैं। It is not a healthy No. I don't like it. Mr. Tytler, don't get agitated. Please sit down. I don't want this.

*(Interruptions)***

अध्यक्ष महोदय : छोड़िए। Don't record without my permission whatever these gentlemen say.

*(Interruptions)***

अध्यक्ष महोदय : क्या हो रहा है यह, बैठिए। बैठ जाइए।

देखिए कंसेसन इस बात पर है कि देश में कानून का राज रहे, सबको संरक्षण मिले।

** Not recorded.

कोई बिला लिहाज मजहबो मिल्लत के, बिना रंगभेद के सब बराबर हैं। सबको बराबर अधिकार है। चाहे सिक्ख, हिन्दू, मुसलमान हो या कुछ और हो, सभी को बराबर अधिकार है। रत्तीभर भी फर्क नहीं है। जो फर्क करने वाला है, उसके खिलाफ एक्शन होना चाहिए, यह सीधी सी बात है। जो कुछ है नहीं, न परमात्मा का आदमी है, गुरु गोबिंद सिंह जी ने कहा था—मानस जात एकबे जानिब, जो एक जात मानव को नहीं समझता वह कोई संत नहीं है, कोई पीर नहीं है, कोई स्वामी नहीं है। मैं एक बात समझता हूं कि इन्सान-इन्सान है, हर जाति की रक्षा होनी चाहिए, यह सीधी सी बात है।

श्री राजनाथ सोनकर शास्त्री : यह बात तो आपने कई बार कही है।

अध्यक्ष महोदय : आप फिर बीच में गड़बड़ कर रहे हैं। मैं समझता हूं कि हाउस की राय इसी बात पर है, बीच में रेक्रिमिनेशन कुछ नहीं है।

(व्यवधान)

अध्यक्ष महोदय : बैठ जाइए। फिर देख लेंगे।

श्री मनी राम बागड़ी: इससे क्या फायदा है।

अध्यक्ष महोदय : फायदा होता है, आप बैठ जाइए। हर बात में जिद नहीं करनी चाहिए। हां, श्री योगेन्द्र मकवाना।

श्री राम लाल राही : अध्यक्ष महोदय, मकवाना जी के प्रस्ताव के बारे में एक बात कहना चाहता हूं।

अध्यक्ष महोदय : हो नहीं सकता, आप लिख दें।

13.03 hrs.

ELECTION TO COMMITTEE

Animal Welfare Board

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to move :

"That in pursuance of Section 5(1) (i) of the Prevention of Cruelty to Animals Act, 1960, the members of this House do to elect, in such manner as the proceed Speaker may direct, one member from amongst themselves to serve as a member of the Animal Welfare Board, subject to the other provisions of the said Act, vice Shri Satish Prasad Singh resigned."

MR. SPEAKER : The question is :

"That in pursuance of Section 5(1) (i) of the Prevention of Cruelty to Animals Act, 1960, the members of this House do proceedto elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as a member of the Animal Welfare Board, subject to the other provisions of the said Act, vice Shri Satish Prasad Singh regigned."

The motion was adopted.

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : If the House permits we can forego lunch recess today.

MR. SPEAKER : Is it the pleasure of the House to forego lunch recess today ?

SOME HON. MEMBERS : Yes.

13.05 hrs.

BUSINESS ADVISORY COMMITTEE

Fifty Third Report

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : I beg to move :

"That this House do agree with the Fifty-third Report of the Business Advisory Committee presented to the House on the 2nd December, 1983."

MR. SPEAKER : Motion moved :

"That this House do agree with the Fifty-third Report of the Business Advisory Committee presented to the House on the 2nd December, 1983."

SHRI SOMNATH CHATTERJEE : (Jadavpur) : I have given an amendment.

MR. SPEAKER: That is not according to the rules.

SHRI SOMNATH CHATTERJEE : Then you assure me that you will allow it.